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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION No.450/2006

FRIDAY, THIS THE 5th DAY OF MAY, 2006

HON'BLE Mr. JUSTICE KHEM KARAN .. VICE CHAIRMAN

Janki Prasad,
S/o Sri Laxmi Prasad,
R/o Village Prithvipur,
Post Office Siyawari,
District Jhansi. Applicant

(By Advocate Shri Jai Singh Parihar)

Vs.

1. Union of India,
through General Manager,
North Central Railway,
Allahabad.
2. Senior Divisional Manager (Personnel),
North Central Railway,
Jhansi.
3. Divisional Railway Manager, (D.R.M.),
North Central Railway,
Jhansi.
4. Station Superintendent,
Central Railway,
Jhansi. Respondents

O R D E R

Heard Shri Jai Singh Parihar on this O.A. and
also perused the contents of the application and the
papers annexed to it.

2. The sole grievance of the applicant is that the name of his father is incorrectly written in the relevant papers relating to his service and has not been corrected in spite of representations and



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applications having been given to the authorities concerned. According to him, the correct name of his father is Laxmi Prasad, whereas in the papers it is being shown as Lakshman Prasad. At present, the applicant is out of job and is allegedly waiting for re-employment in the Railways. It is said that earlier he was employed as a Casual Labourer and his name is entered in the Live Casual Labour Register.

3. The Tribunal is of the view that this O.A. can be disposed of at this initial stage with a suitable direction to the Respondent No.3, viz., . Divisional Railway Manager, (D.R.M.), North Central Railway, Jhansi.

4. It is accordingly disposed of with a provision that in case the applicant gives a self-contained representation to the Respondent No.3 within a period of 15 days from today together with a copy of this order, Respondent No.3 will consider the same in accordance with Rules/circulars of the Railway Board and pass suitable orders within a period of two months from the date such representation is given to him.

1. *Dr. S. S. S. T. O.*

(JUSTICE KHEM KARAN)
VICE CHAIRMAN

psp.